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SLP(C)No. 11084 OF 2003  
ITEM No.201

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11084/2003  
(From the judgement and order dated 30/10/2002 in DBCWP 540/99  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

STATE OF RAJASTHAN

Petitioner (s)

VERSUS

R.K. AGARWAL & ANR.

Respondent (s)

(With prayer for interim relief and office report)  
( With Appln(s). for exemption from filing O.T. )  
( For Final Disposal )

With SLP(C)No.13427/2003

( With applicatio n for exemption from filing OT and permission to place  
adtl. Documents on record and with prayer for interim relief and  
office report)

Date : 05/11/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Ms. Bharti Verma,Adv. for  
In SLP 11084/03 &Ms. Sandhya Goswami,Adv.  
Res. In SLP 13427/03

For Respondent (s)Mr. R.K.Agrawal,  
Respondent/Petitioner-in-person (N.P.)

UPON hearing counsel the Court made the following  
O R D E R

Seen the office report dated 02.11.2004.

As the respondent is appearing in person and has  
requested for adjournment, the matter is adjourned to 06.12.2004.

The respondent, who is appearing in person, be intimated by  
the Registry of the next date.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master